

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 54/9/HDB/2020
NAME OF THE COMPANY	Srichaitanya Chlorides Pvt Ltd
NAME OF THE PETITIONER(S)	Ven Infra Projects
NAME OF THE RESPONDENT(S)	Srichaitanya Chlorides Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendra Naik	Adv.	9849387366	
Vikram.C.puttapaga	Adv	9160876539	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

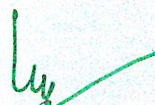
ORDER

Counsel for the Petitioner present. He is directed to issue notice to the Respondent for appearance and file proof of service. Put up the matter on 10.02.2020.



MEMBER TECHNICAL

Nitesh



MEMBER JUDICIAL